

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition Nos. 277/GT/2014

Date: 23.3.2016

To,

Additional General Manager (Commercial),
NTPC Tamil Nadu Energy Company Ltd.,
Regd. Off. – NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Subject: Approval of tariff for Vallur Thermal Power Project (3X500 MW) for the period 2014-19 – Petition No. 277/GT/2014

Ref: Your letter No. NTECL/ EEMG/CERC/ Tariff/ ROP dated 22.3.2016.

With reference to letter dated 22.3.2016 on the subject mentioned above, I am directed to inform that the time for submission of additional information sought for vide ROP dated 16.2.2016 is extended till 6.4.2016. It may be ensured that the information is filed within the due date mentioned and no further request for extension of time shall be entertained, for any reason whatsoever.

-Sd/-
B. Sreekumar
Deputy Chief (Law)